

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2562-2563/2018

STATE OF U.P.

Petitioner(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

Date : 02-07-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Pranav Kaashyap, Adv.
Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1.) No.2562-2563/2018

Ld. Counsel for the petitioner to take fresh steps alongwith fresh particulars of respondent No.1 in SLP(Cr1.) No.2562/2018 and sole respondent in SLP(Cr1.) No.2563/2018 within two weeks.

Service is complete on respondent No.2 in SLP(Cr1.) No.2562/2018 but none has entered appearance.

List again on 30.9.2019.

ANIL LAXMAN PANSARE
Registrar